NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Admission	Rule-6 of	Chamundi Polymers Pvt. Ltd. Vs Falcon
No.69/BB/2017	71		IB	Tyres Ltd.

SIGNATURE NAME (IN CAPITAL) SL.

SANGEETHA.M.S

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

Operational Coeditor Counsel for petitioner is present. The matter is listed today for admission. Some cases filed against Falcon Tyres are all listed on 18.08.2017.

Since the respondent company is involved in several other cases, therefore the Tribunal feels that this case is to be listed along with other cases which are listed on 18.08.2017.

Therefore, this case is also listed on 18.08.2017.

MEMBER (J)

MEMBER (T)